

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 69 of 2014

Dated : 11th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Lanco Kondapalli Power Ltd.

... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s)

**: Mr. Amit Kapur
Ms. Divya Chaturvedi
Mr. Gaurav Dudeja**

Counsel for the Respondent(s)

**: Mr. M.G.Ramachandran
Ms. Swagatika Sahoo for R-2**

**Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-8 & R-61
Mr. Pradeep Misra
Mr. Suraj Singh for R-48 & R-50
Mr. Abiha Zaidi
Ms. Jyoti Prasad (Rep.) for R-34**

ORDER

The learned Counsel for the Central Commission as well as the learned counsel for the Respondent have finished their arguments.

The learned counsel for the Appellant seeks some time to make Rejoinder submissions.

Post the matter on **18.09.2014.**

(Rakesh Nath)
Technical Member
Ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson